

14.35 1/2 hrs.

MATTERS UNDER RULE 377

- (I) **Need to provide a double track on Bangalore Tumkur Railway line**

[English]

SHRI C.P. MUDALA GIRIYAPPA: Sir, Bangalore-Tumkur Railway line is one of the most important lines in Karnataka State. Holy Shrine 'Siddaganga' Mutt is in Tumkur. HMT Factory and many other industries are situated there. Tumkur is also an important centre of Education and culture. There are many educational institutions including an engineering college and three B.Ed. Colleges. Many Government employees as well as businessmen who live in Tumkur depend upon this railway route.

More than ten pairs of Express and Passenger Trains are running daily on this Bangalore-Tumkur Single line and doubling of this vital line is pending for the last several years. In fact, train journey between Bangalore and Tumkur is inconvenient due to heavy rush in compartments and frequent crossing of trains. The railway department is not able to introduce any new train on this line either from Bangalore to Mangalore or from Bangalore to Dharwar.

The length of this line between Bangalore and Tumkur is only 34 kms and the total expenditure does not exceed 30 crores of rupees.

I, therefore, urge upon the Government to take up this work during the current financial year and to complete it at the earliest.

- (II) **Need to set up a full fledged T. V. Centre at Sambalpur and low power Transmitters at Deogarh and Pallahara in Orissa**

SHRI SRIBALLAV PANIGRAHI (Deogarh): Sir, it is a matter of regret that in

spite of the assurance of the concerned authority, the Doordarshan facilities withdrawn from Sambalpur have not yet been restored. In addition to restoring these facilities, immediate steps should be taken to establish a full fledged TV Centre at Sambalpur including studio facility and low power transmitters be set up one at Deogarh and another at Pallahara without delay.

[Translation]

- (III) **Need to set up sugar units at Nawabganj and Meerganj, Bareilly Uttar Pradesh.**

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Mr. Deputy Speaker, Sir, Bareilly is a leading sugarcane producing area. The demand to issue letters of intent for setting up of sugar-mills in Nawabganj is long standing one I have written letters to many Ministers of Central Government in this regard. At present the sugar-mills are only consuming twenty percent of the total sugarcane yield of Bareilly district. Since sugar-cane is the chief crop of Bareilly so the farmers of Bareilly suffer financial loss. Approvals have already been accorded for setting up sugar-mills in private sector and Uttar Pradesh Government has sent their recommendations to the Central Government in this regard.

Keeping in view the needs of the farmers of the region I would like to urge the hon. Industry Minister to accord priority to issuing do letters of intent for setting up on sugar mills there.

- (iv) **Need to feed STD Code No. 062731 in the computer to provide proper STD facility between Delhi and Jhanjharpur in Madhubani district, Bihar**

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur): Mr. Deputy Speaker, Sir, with the installation of Telephone

Exchange in the Jhanjharpur sub-division of Madhubani district of Bihar since May 1991, S.T.D. facilities have become available in Jhanjharpur. But this facility is available only one way. The S.T.D. Code Number for Jhanjharpur is 062731 from Delhi and other places. This number has not yet been fed in the computer. As a result, S.T.D. contact on telephones to Jhanjharpur is missing causing great inconvenience to the representatives of the people, officials and general public.

I, therefore, urge upon the Government to feed immediately S.T.D. Code No. 062731 in the Computer to provide proper S.T.D. facility between Delhi and other places to Jhanjharpur keeping in view the public interest.

(v) Need for early solution to Jharkhand problem

SHRI SURAJ MANDAL (Godda): Mr. Deputy Speaker, Sir, in 1988, a 22 member committee under the convenorship of Shri B.S. Tall had been constituted by the Ministry of Home Affairs to look into the matters leading to the agitation for the Jharkhand state. That committee visited Bihar, Bengal, Orissa and Madhya Pradesh and submitted its report on 18 May, 1990 to the Ministry of Home Affairs. But the problem is still unresolved. Now the Jharkhand Mukti Morcha has declared its intention to launch a fresh agitation.

So, I would like to request the Government to invite the agitationists for a dialogue in order to solve this problem.

(vi) Need to extend local trains run by the Western Railway in Bombay upto Dahanu Road in Maharashtra

[English]

SHRI MORESHWAR SAVE (Aurangabad): Sir, thousands of people travel daily from Boiser, Palghar, Vangaon, Safala, Vaitana, Kelwa Road and Dahanu Road to Bombay for work and daily chores.

The local trains of Bombay, run by the Western Railway, presently run up to only Virar. As such, the people living beyond Virar and up to Dahanu Road have to suffer a lot. Large number of workers who cannot afford to leave in the metropolitan city of Bombay are living in these areas and their only mode of transport is the rail. However, in the absence of local trains, they have to spend three to four hours daily commuting to their place of work and back. Sometimes they are stuck up for even more time. Therefore, there is urgent need for the extension of local trains run by the Western Railway in Bombay up to Dahanu Road for mitigating the sufferings of the common man.

(vii) Need to recognise Malabar Rebellion of 1921 as Freedom Struggle and to provide freedom fighters pension to those who participated in that movement

SHRI E. AHAMED (Manjeri): There were several struggles for freedom from British colonial regime and the West coast Malabar Rebellion of 1921 is one such struggle for the Independence of the nation and was an integral part of Khilafath Movement led by Mahatma Gandhi and All Brothers. This agrarian revolt was led by freedom fighter Shri All Musalliar, a disciple of Mahatma Gandhi. All Musalliar was sentenced to death by the British regime for having revolted against colonial power. But Government of India has not recognised Malabar Rebellion of 1921 as struggle for independence. Nationalist leaders like late K.P. Kesave Menon, K. Madhava Menon (former Madras Minister), Mohammed Abdul Rahman, Brehmadatha Namboodiripad and living freedom fighter, octogenarian moideen Moulabi (former M.P.) - all advocated and appealed to Government of India in this respect. Though assurance was given by former Prime Minister, late Shrimati Indira Gandhi, it has not been recognised so far. I, therefore, request the Government and the hon. Home Minister to recognise Malabar Rebellion of 1921 as Freedom Struggle and provide pension to those freedom fighters who languished in prison for years for participating in the Malabar Rebellion.